

Company: Sol Infotech Pvt. Ltd.

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BOMBAY REORGANISATION (REMOVAL OF DIFFICULTIES) ORDER NO. 3

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G.S.R. 1048, dated the 5th September, 1960.1-In exercise of the powers conferred by Section.95 of the Bombay Reorganisation Act, 1960 (11 of 1960), the President hereby makes the following Order, namely:

1.1:-

- (1) This Order may be called the Bombay Reorganisation (Removal of Difficulties) Order No. 3 of 1960.
- (2) It shall come into force at once.

2. 2 :-

Where, by virtue of the provisions of the Bombay Reorganisation Act, 1960, the State in which the registered office of a company is situate on the 1st day of May, 1960, bears a name different from that stated in the Memorandum of Association of that company, then, notwithstanding anything contained in Companies Act, 1956, the said Memorandum shall, as from that day, be deemed to have been altered by the substitution of the name of the State in which it is situate on that day and accordingly, the Registrar of that State shall make necessary alterations in the Memorandum of Association of the said company.